## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

NO.HCM.III/166/2019-Judl./Part-1/403

Dated Shillong, the 7th April, 2022

It is hereby notified for the information of all concerned that the Division Bench II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh will not sit on April, 08, 2022. All cases listed before that Bench on the said date shall stand adjourned and will appear on April 12, 2022 except for urgent matters, which, if any, may be mentioned before the DIVISION BENCH comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh which will sit in Court Room No.2 at 10.30 A.M.

Further, on account of the local holiday declared on April 11, 2022, all cases fixed before the Division Bench I and II on the said date will appear on April 13, 2022. Other cases fixed before the Single Benches of Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh on April 11, 2022 will be listed in due course.

By Order,

**JOINT REGISTRAR (LISTING)** 

## Memo NO.HCM.III/166/2019-Judl./Part-1/403-A Dated Shillong, the 7<sup>th</sup> April, 2022 Copy to: -

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
- 6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
- 7. The Asst. Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- .9 The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get the same uploaded the same in the Official Website.
  - 10. All Court Masters concerned for information and necessary action.
- 11. Notice Board.
- 12. Office File.

JOINT REGISTRAR (LISTING)